

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 132/MP/2016

Subject : CERC (Indian Electricity Grid Code) (Fourth Amendment) Regulations, 2016- seeking upward revision of the Technical Minimum schedule for operation of Central Generating Stations and Inter-State Generating Stations and other related issues.

Date of hearing : 27.10.2016

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Neyveli Lignite Corporation Limited

Respondents : TANGEDCO & Others

Parties present : Ms. Anushree Bardhan, Advocate, NLC

Record of Proceedings

Learned counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested for short adjournment. Request was allowed by the Commission.

2. The petition shall be listed for hearing on 20.12.2016

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)